

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2015  
APPEAL NO. 18 OF 2015 &  
APPEAL NO. 106 OF 2016**

**Dated: 3<sup>rd</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 17 OF 2015 &  
APPEAL NO. 18 OF 2015**

**Green Energy Association ..... Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission ..... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Nishant Kumar  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava  
Ms. Sanjana Dua  
Ms. Nehul Sharma  
Mr. Arvind Bannerjee (Rep.) for R-2

Mr. Jasmeet Singh  
Mr. Naman Joshi  
Mr. Hemant Jain for R-3

Ms. Divya Chaturvedi  
Mr. Rajiv S. Dwivedi (Rep.) for R-4

**APPEAL NO. 106 OF 2016**

**Green Energy Association ..... Appellant(s)  
Vs.**

**Chhattisgarh State Electricity Regulatory Commission .... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah  
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava  
Ms. Sanjana Dua  
Ms. Nehul Sharma  
Mr. Arvind Bannerjee (Rep.) for R-2

Mr. Jasmeet Singh  
Mr. Naman Joshi  
Mr. Hemant Jain for R-3

Ms. Divya Chaturvedi  
Mr. Rajiv S. Dwivedi (Rep.) for R-4

**ORDER**

As agreed by the learned counsel for the parties, list these matters for hearing on **22.11.2018.**

**(S.D. Dubey)**  
**Technical Member**

*mk/kt*

**(Justice Manjula Chellur)**  
**Chairperson**